Election Matter
Time Bound

F.No.C.50/126/2014-Ad II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

New Delhi, the 20th January, 2015

To

All Chief Commissioners/DGs in CBEC.

Subject:- General Election to the Legislative Assembly of Delhi and some Bye-elections-2015 - Briefing meeting and appointment of Expenditure Observers-regarding.

Sir,

I am directed to forward herewith a copy of Election Commission of India’s letter No.464/Exp.Obs./2015/EEPS/Vol.I/539 dated 19th January, 2015 forwarding therewith a list of 08 IRS(C&CCE) officers who have been appointed as Expenditure Observers for General Election to the Legislative Assembly of Delhi and some Bye-election – 2015 (List attached). The Election Commission has deployed them from the respective dates indicated against their names.

2. It is requested that the officers (as per list) under your charge may be directed to ensure their presence on the respective dates.

Yours faithfully,

(Jai Prakash Sharma)
Under Secretary to the Government of India

Encl: As above.

Copy to:-

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, Election Commission of India, New Delhi for information w.r.t. the Commission’s letter referred above.

(Jai Prakash Sharma)
Under Secretary to the Government of India
ELECTION COMMISSION OF INDIA
Nirvachan Sadan, Ashoka Road, New Delhi-110001


To

Shri S. R. Sharma, Director and Nodal Officer
M/o Finance, Deptt. of Revenue
Central Board of Excise & Customs
Room No.52, North Block
New Delhi
(dsad2-cbec@nic.in)

Sub:- General Election to Delhi Legislative Assembly and some Bye-elections-2015—Appointment of Expenditure Observers – Regarding.

Sir,

I am directed to refer to the Commission’s letter of even number dated 13th January, 2015 and to forward herewith the list of IC&CES Officers who have been deployed as Expenditure Observer in the General Election to Delhi Legislative Assembly and some Bye-elections -2015. You are requested to kindly bring it to the notice of all concerned.

Yours faithfully,

(S. K. Rudola)
SECRETARY
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<th>No.</th>
<th>Service Code</th>
<th>Name</th>
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<td>R-20845</td>
<td>Mr. Priyank Chaturvedi</td>
<td>UT</td>
<td>MT</td>
<td>8-MUNDAカン(NORTH WEST)</td>
<td><a href="mailto:priyank.ch5@gmail.com">priyank.ch5@gmail.com</a></td>
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<td>Mr. Dinesh Bhuyar</td>
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<td>44-K PURAM(NEW DELHI)</td>
<td><a href="mailto:dbhuyar31@gmail.com">dbhuyar31@gmail.com</a></td>
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<td>BR</td>
<td>MT</td>
<td>63-SEEMA PUR(NORTH EAST)</td>
<td><a href="mailto:cmishra502@yahoo.in">cmishra502@yahoo.in</a></td>
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<td>R-20848</td>
<td>Mr. Rajesh Kumar Sehlu</td>
<td>RJ</td>
<td>KT</td>
<td>67-SARAPUR(NORTH EAST)</td>
<td><a href="mailto:rajeshrupee12@gmail.com">rajeshrupee12@gmail.com</a></td>
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